GOVERNMENT OF INDIA MINISTRY OF HEALTH AND FAMILY WELFARE DEPARTMENT OF HEALTH AND FAMILY WELFARE

LOK SABHA UNSTARRED QUESTION NO. 4005 TO BE ANSWERED ON 24THMARCH, 2023

ELIGIBILITY FOR AYUSHMAN BHARAT YOJANA

4005. SHRI SANJAY BHATIA:

Will the Minister of **HEALTH AND FAMILY WELFARE** be pleased to state:

(a) whether the identification of beneficiary families under the Ayushman Bharat Yojana has been done by the Union Government on the basis of economic, social and Caste Census-2011, and if so, the details thereof;

(b) whether 15,51,798 families were identified under the scheme, in Haryana but out of these, data of only 9 lakh families has been verified and if so, the details thereof; and

(c) whether the Union Government proposes to provide health facilities up to Rs. 5 Lakhs under the scheme to those other than BPL families whose annual income is Rs. 180,000 or less (on the lines of Haryana Government) and if so, the details thereof and if not, the reasons therefor?

ANSWER THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (DR. BHARATI PRAVIN PAWAR)

(a) to (c): Ayushman Bharat - Pradhan Mantri Jan Arogya Yojana (AB-PMJAY) is the largest publicly funded health protection scheme in the world which provides health cover of Rs. 5 lakh per family per year for secondary and tertiary care hospitalization to 60 crore beneficiaries. Many States/UTs implementing AB-PMJAY have expanded the beneficiary base to approximately 15.5 crore families at their own cost.

In Haryana, AB-PMJAY is implemented in convergence with State-specific Comprehensive Health Insurance of Antyodaya Units (CHIRAYU) scheme. A total of 17.24 lakh eligible beneficiary families are identified under the converged scheme, which are supported by Centre and State. The State has further expanded the family base to 29.95 lakh beneficiary families at their own cost, out of which 24.42 lakh families have been verified.

Flexibility has been provided to States/UTs to use non-SECC beneficiary family database for tagging against the leftover (unauthenticated) SECC families. Accordingly, many States/UTs have shared database of poor and vulnerable families against unidentified SECC families and the expanded beneficiary base. These databases have been integrated with NHA's IT system for card creation.

Detailed list of criteria for eligibility under AB-PMJAY as per SECC 2011

Automatically included:

- 1. Households without shelter
- 2. Destitute/ living on alms
- 3. Manual scavenger families
- 4. Primitive tribal groups
- 5. Legally released bonded labour

Deprivation criteria in rural area:

- D1: Only one room with kutcha walls and kutcha roof
- D2: No adult member between age 16 to 59
- D3: Female headed households with no adult male member between age 16 to 59
- D4: Disabled member and no able-bodied adult member
- D5: SC/ST households
- D7: Landless households deriving major part of their income from manual casual labour

Occupational criteria in urban area:

- 1) Rag picker
- 2) Beggar
- 3) Domestic worker
- 4) Street vendor/ Cobbler/hawker / Other service provider working on streets
- 5) Construction worker/ Plumber/ Mason/ Labour/ Painter/ Welder/ Security guard/ Coolie and other head-load worker
- 6) Sweeper/ Sanitation worker / Mali
- 7) Home-based worker/ Artisan/ Handicrafts worker / Tailor
- 8) Transport worker/ Driver/ Conductor/ Helper to drivers and conductors/ Cart puller/ Rickshaw puller
- 9) Shop worker/ Assistant/ Peon in small establishment/ Helper/ Delivery assistant / Attendant/ Waiter
- 10) Electrician/ Mechanic/ Assembler/ Repair worker
- 11) Washer-man/ Chowkidar
